

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAMBODHI HEALTHCARE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	SAMBODHI HEALTHCARE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/10/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED	Registrar of Companies, Jharkhand
4	CORPORATE IDENTITY NUMBER	U85300JH2017PTC010565
5	ADDRESS OF THE REGISTERED OFFICE	C/o Dr. Sanjay Kumar Jaiswal, New Colony, H.B. Road, Tharpakna, Lalpur, Ranchi, Jharkhand-834001
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	03/03/2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	AJAY KUMAR Reg. No.: IBBI/IPA-002/IP-N00354/2017-2018/11004 Address: A. Kumar & Associates I/J-1, First Floor, Chandi Vyapar Bhawan, Exhibition Road, Patna, Bihar-800001 Mobile: +91 94318-00678 E-mail: akumarassociate@yahoo.co.in
8	LAST DATE FOR SUBMISSION OF CLAIMS	02/04/2020

Notice is hereby given that **Sambodhi Healthcare Private Limited** has commenced voluntary liquidation on **03/03/2020**.

The stakeholders of **Sambodhi Healthcare Private Limited** are hereby called upon to submit a proof of their claims, on or before **02/04/2020**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08/03/2020
Place: Ranchi


Ajay Kumar
Liquidator